NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 44(ND)/2015 CA NO.

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

Smt .Ina Malhotra Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 7.10.2016

NAME OF THE COMPANY:

Mr. Vikram Awasthy

V/s.

M/s. Bush Food Overseas Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
		ABRAHAM (Adw.) INA BHANKALE (Adw.)	Respondents 223	13hourale
3.	Mr. A	ditya Dogsa (Ae	Iv.) } Respondent N10.7	All

Order

On the last date of hearing, no one was present to support the petition. The matter has been called up three times today, again no one has appeared in support of the petition.

Dismissed for non-prosecution.

(CHIEF JUSTICE M.M. KUMAR) PRESIDENT

Malholi (INA MALHOTRA) MEMBER (J)

07.10.2016 (P.K. Sud)

CORAM: